

Notifications under Railways Act, 1989 and Annual Report of and Review on the Working of Container Corporation of India Ltd., New Delhi for 1989-90

14.34 hrs.

PETITION

Demands and Grievances of Female Anganwadi Workmen Employed under the Integrated Child Development Scheme

[Translation]

THE MINISTER OF RAILWAYS
(SHRI JANESHWAR MISHRA):
On behalf of Shri Bhakta Charan Das,
I beg to lay on the Table:—

[English]

SHRIMATI MALINI BHATTACHARYA (Jadavpur): I beg to present a petition signed by Ms. Neelima Maitra and other female Anganwadi Workmen employed under the Integrated Child Development Scheme regarding demands and grievances of female Anganwadi Workmen employed under the said Scheme.

(1) A copy each of the following Notifications (Hindi and English versions) under section 199 of the Railways Act, 1989:—

[Placed in Library. See No. LT—
2198/91]

(i) The Railways Red Tariff (Amendment) Rules, 1990 published in Notification No. G.S.R. 947(E) in Gazette of India dated the 14th December, 1990.

(ii) The Railways Red Tariff (Amendment) Rules, 1991 published in Notification No. G.S.R. 14(E) in Gazette of India dated the 8th January, 1991.

[Placed in Library. See No. LT-
2198/91]

14.34½ hrs.

PUNJAB BUDGET, 1991-92

[English]

THE MINISTER OF FINANCE
(SHRI YASHWANT SINHA): I beg to present a statement of estimated receipts and expenditure of the State of Punjab for the year 1991-92.

[Placed in Library. See No. LT-
2199/91]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

14.35 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (PUNJAB), 1990-91

[English]

THE MINISTER OF FINANCE
(SHRI YASHWANT SINHA): I beg to present a statement (Hindi and English versions) showing the Demands for Supplementary Grants in respect of the State of Punjab for 1990-91.

[Placed in Library. See No. LT-
2197/90]

[Placed in Library. See No. LT-
2200/91]